

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat
Jammu/Srinagar

Notification
Srinagar, the 6th October, 2016

SRO **323** . - In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Mohammad Syed Khan (KAS), Assistant Commissioner, Revenue (Collector Land Acquisition) Kishtwar to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District Kishtwar.

The Government further in exercise of the powers conferred by sub-section (2) of Section 10 of the said Code, appoint the aforesaid Executive Magistrate as Additional District Magistrate within his territorial jurisdiction of District Kishtwar and shall have all the powers of District Magistrate under the said Code.

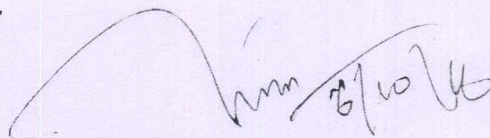
By Order of the Government of Jammu and Kashmir

Sd/-
(Abdul Majid Bhat)
Secretary to Government
Department of Law, Justice and PA

No. LD (P) 2007/Kishtwar
Copy to the:-

Dated: 06 -10- 2016

- 1 Commissioner/Secretary to Government, Revenue Department for information.
- 2 Divisional Commissioner, Jammu.
- 3 Registrar General, J&K High Court, Srinagar.
- 4 District Magistrate, Kishtwar .This is with reference to his letter No.399-400/DM/K. Dated 30-09-2016.
- 5 General Manager, Government Press, Srinagar for Publication in the extra ordinary issue of the Government Gazettee.
- 6 SRO Section with 7 S.C.
- 7 Concerned file.


(Qureshi Tariq Mehmood)
Senior Law Officer,
Department of Law, Justice and PA
(Fayaz)
